

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH-WEST)
DWARKA DISTRICT COURTS, NEW DELHI**

ORDER

Persuant to letter No. 4540-4552/DHC/Gaz-G-4/DHJS/Sum vac/2023 dated 26.05.2023 of Hon'ble High Court of Delhi, New Delhi, I hereby detain the following Judicial Officer of Delhi Higher Judicial Services South West District, Dwarka Courts, New Delhi to perform his duty as per following table:-

S.No.	Name of Presiding Officer and Designation	Detention Period Requested	Branch/Section where duty is to be performed
1	Sh. Manish Gupta, Ld. Judge Incharge, Mediation Centre, Dwarka Courts, New Delhi	26.06.2023 To 28.06.2023	Mediation Center, Dwarka Courts, New Delhi

The aforesaid Judicial Officer shall be entitled for compensatory leave, in case he perform his duties during the special casual leave of 21 days taken by him. Such compensatory leaves may be availed within a period of one year, as per leave Rules of the Hon'ble High Court of Delhi.

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by PRAVEEN
KUMAR
Date: 2023.06.09
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PRAVEEN
KUMAR

(Praveen Kumar)

Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

No. 15664-15718/Sum.Vac./Judl. Br./DWK/2023

Dated: 09.06.2023

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judges, North-West, South, South-East, East, New Delhi, Shahdara, North-East, West, North Districts, Rohini, Saket, Karkardooma and Patiala House Courts Complexes, New Delhi.
4. The Principal District & Sessions Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue Courts Complex.
5. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
6. The Judicial Officer Concerned.
7. The Office of CMM (S-W), Dwarka Courts.
8. All the Branch Incharges, DDO posted at South-West District, Dwarka Courts, New Delhi.
9. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.
10. The President/Hony. Secretary, DCBA, New Delhi.
11. The President/Hony. Secretary, All Court Complexes, Delhi, New Delhi.
12. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
13. The Branch In-charge(s) Computer Branch and R & I for uploading this Order on the web page of District Courts, Dwarka and LAYERS respectively.

PRAVEEN
KUMAR

Digitally signed by
PRAVEEN KUMAR
Date: 2023.06.09
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Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi